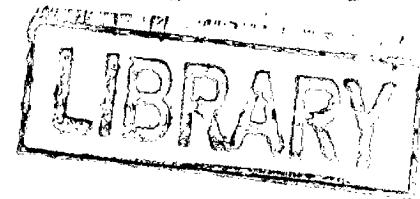


10.2.2016

15/6



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 848 of 2017.

Shri Aparna Basu, son of Late Sunil Kumar Basu, working as Deputy Controller of Stores, under Additional Director General, Head of Department, Geological Survey of India, Eastern Region, DK-6, Salt Lake City, Sector-II, Bhubignan, Kolkata - 700 091, and residing at Flat No.3A, L-38, Kamdahari Bosepara, Kolkata-700 084.

..... Applicant.

- Versus -

1. Union of India through the Secretary, Ministry of Mines, Govt. of India, Sashtry Bhawan, New Delhi - 110 001.

2. The Director General, Geological Survey of India, 27, J.L. Nehru Road, Kolkata - 700 016.

3. The Addl. Director General, Head of the Department, Geological Survey of India, Eastern Region, DK-6, Salt Lake City, Sector-II, Bhubignan Bhawan, Kolkata - 700 091.

..... Respondents.

No. O.A. 350/00848/2017**Date of order: 15.6.2017****Present : Hon'ble Ms. Jaya Das Gupta, Administrative Member**

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. B.B. Chatterjee, Counsel

ORDER (Oral)**Jaya Das Gupta, Administrative Member:**

Heard Mr. N. Roy, Ld. Counsel appearing for the applicant and Mr. B.B. Chatterjee, Ld. Counsel appearing for the respondents.

2. The applicant has been transferred vide an office order 19.5.2017, which is set out below:-

**"GOVERNMENT OF INDIA
GEOLOGICAL SURVEY OF INDIA
27, J.L. NEHRU ROAD,
KOLKATA – 16**

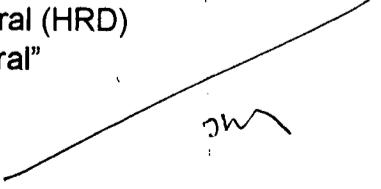
"No. 372/102-G/HRD/Trans(Oth)/2017/20 Dated: 19.5.2017

OFFICE ORDER

The following officers of Geological Survey of India are hereby transferred from and to the places as shown against their names with effect from 15.6.2017, in the interest of public service:-

Sl. No.		Name & Designation	Transferred	
			From	To
1.	Shri Aparna Basu, Deputy Controller of Stores		ER, Kolkata	M&CSD, Mangalore
2.	Shri Ashim Kumar Sarkar, Deputy Controller of Stores		CHQ, Kolkata	ER, Kolkata
3.	Shri Sujit Nath, Deputy Controller of Stores		CHQ, Kolkata	RSAS, Bangalore

(K.K. Gangopadhyay)
 Deputy Director General (HRD)
 For Director General"



3. It is seen from the transfer order that he has been transferred in the interest of public service. He is proposed to be released today. It is the contention of the applicant that he has made a representation on 1.6.2017 to the Director General, Geological Survey of India posted in Kolkata with a prayer for keeping this transfer order in abeyance as his wife is seriously ill and also because in Mangalore there is no post where will be accommodated in Mangalore. The applicant has further submitted in his representation that if additional assignment is entrusted to him by allowing him to stay at Kolkata he shall perform the same without any word.

4. The Ld. Counsel for the respondent authorities have clarified that there is at least one post there against which the applicant can be posted and there will be no difficulty of the applicant to get his salary. The respondents have also submitted that the applicant has been serving and posted in Kolkata in 18 years in three stints, the latest stint being from 1.2.2011 till date.

5. However, as a representation is pending with the Director General, Geological Survey of India, who is posted in Kolkata, I feel that it would be proper that the respondent authorities will take action appropriately, immediately after taking a decision on the representation by 23.6.2017. Decision of the release of applicant will be taken after consideration of representation latest by 23.6.2017.

6. It is made clear that I have not gone into the merits of the case and all points are kept open for consideration by the respondent authorities.

7. This O.A. is disposed of with the above instructions. No cost.

JWG
(Jaya Das Gupta)
Administrative Member

SP